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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/B B/2018	For hearing IA 185/19	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar	M/s Associate Decor Limited	M/s Keystone Partners, B T Prasanna Kumar, Asha SM, Pradeep KR & Arun, Advocates in IA 95/19

ADVOCATE FOR PETITIONER/s:

Jayati Goyal

9742413891

Adv. for IRP

Jayati Goyal

ADVOCATE FOR RESPONDENT/s:

NISHANTH KADUR

& NITHA K

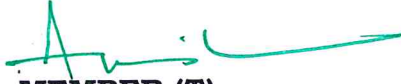
M/s KEYSTONE PARTNERS


Adv.

R-1.

**ORDER**

Counsel for RP is present. She reported that she filed one application in the registry for exclusion of certain period from CIRP. Registry is directed to number the same. IA.No.185/2019 is taken up today. Counsel for Applicant is present for filing reply. List it on **06.05.2019**.

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi

**Verified**

  
**Court Officer**